

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3332
ANSWERED ON:28.07.2009
SALE OF BOTTLED WATER
Agarwal Shri Jai Prakash

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of the companies engaged in the manufacture and sale of bottled water/mineral water in the country;
- (b) whether the Government has appointed any regulatory body to ensure quality control of bottled water;
- (c) if so, the details thereof;
- (d) whether any complaint regarding sale of contaminated water has been received by the Government; and
- (e) if so, the details thereof during each of the last three years and the current year alongwith the action taken thereon, Statewise?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRISHARAD PAWAR)

- (a): The number of companies, (licensees of Bureau of Indian Standards) engaged in manufacture of Packaged Drinking Water and Packaged Natural Mineral Water are 2146 and 11 respectively.
- (b) & (c): Packaged Drinking Water and Packaged Natural Mineral Water were brought under mandatory certification vide Gazette Notifications GSR 760 E and GSR 759 (E) respectively dated 29th September, 2000 issued by Ministry of Health & Family Welfare under the Prevention of Food Adulteration Rules, 1955. Bureau of Indian Standards ensures the quality of products manufactured by its licensees through a well defined certification scheme wherein visits are made to the licensees` premises, samples are drawn from factory and market to check the conformity of the products to the relevant Indian Standards.
- (d) & (e): State-wise details of the number of complaints received, for each of the last three years and during the current year and their status are shown in the annexure enclosed.